

Proper Financing of Kharif and Rabi Loan to the Farmers of NE States

1929. SHRI W. ANGOU SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the fact that the Kharif and Rabi loan to the farmers of the North East States are not properly financed for more production in this region; and

(b) if so, the measures taken-up by Government for the farmers to meet the food sufficiency production in this region?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD YESSO NAIK): (a) and (b) The Government is aware of inadequate flow of production credit in the North-Eastern Region (NER). Various measures taken by NABARD for improving the flow of production credit in the NER are as under:

- Minimum recovery norms for sanction of short-term credit limit have been relaxed.
- Norms in the discipline of Minimum Involvement of Internal Lendable resources of the banks for availing refinance for Short-Term (Seasonal Agricultural Operations) have been relaxed.
- Cooperative Banks operating in NER are charged interest at minimum rate i.e. 5.5% irrespective of their level of dependence on Short Term (Seasonal Agricultural Operations) refinance.
- Kisan Credit Card Scheme aimed at providing adequate and timely production credit support to the farmers from banking system has been launched.

MSP of Copra

1930. SHRI N.K. PREMACHANDRAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are considering to declare the MSP of Copra during the 2001 season;

(b) if so, it will be done during the month of December itself;

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- (c) if so, the amount proposed to be declared;
- (d) whether Government are considering to fix MSP for green coconut or to fix a parity rate on the basis of MSP declared for Copra;
- (e) the reaction of Government thereto;
- (f) whether Government issue direction to the NAFED to procure green coconut through their agencies; and
- (g) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD YESSO NAIK): (a) to (g) The Price Policy of Copra for the year 2001 is at present under active consideration of the Government.

Krishi Vigyan Kendras

1931. SHRI R. MARGABANDU: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of Krishi Vigyan Kendras permitted by Government through NGOs, State-wise;
- (b) the total amount allotted for those Krishi Vigyan Kendras for the last three years through NGOs, State-wise;
- (c) whether Government have received any complaints about the misuse of the allotted funds to the NGOs for implementation of KVKs;
- (d) what action has been taken by Government to rectify those complain
- (e) whether there is any proposal with Government to identify the NGOs for allotment of funds through KVS scheme; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. DEBENDRA PRADHAN): (a) and (b) The Indian Council of Agricultural Research (ICAR) have established 73 Krishi Vigyan Kendra (KVK) through Non-Government